

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 148(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017

NAME OF THE COMPANY: Anil Kumar jain & Anr.
Vs
Vardhman Roller Flour Mills Pvt Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242.

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|----------------------|-------------|-------------------------|-----------------------|
| 1. | Mr. Manoj Kumar Garg | Advocate | } → Petitioner | S Patra 31/5/17 |
| 2. | Mr. Siddhantha Patra | Advocate | | |
| 3. | Mr. Achint Gupta | Advocate | | |
| 4. | MR. ARUN SAXENA | ADV. | } Respondents 1 to 4 | Nalini |
| 5. | MS. NALINI | ADV. | | |

ORDER

The original resignation letter of the petitioner which is in dispute along with other original record is not available with the counsel for the respondent. Mr. Saxena notes that the original documents shall be produced on the next date of hearing.

List on 2nd June, 2017

Sol—
(CHIEF JUSTICE M.M KUMAR)
PRESIDENT

Sol—
(SMT. DEEPA KRISHAN)
MEMBER (T)